

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1).6361/2005

(From the judgement and order dated 27/09/2005 in CRLA No. 165/1995  
of The HIGH COURT OF BOMBAY)

SANDHYA JADHAV

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 12/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. R.S. Lambat,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice limited to the nature of offence.

Issue notice on the application for bail also.

y Aggarwal)

(Neena Verma)

(Vija

Court Master

Court Master